

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 96 (ND)/2013

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.10.2017

NAME OF THE COMPANY: Sh. Gurvinder Singh Suri Vs. M/s BHL Forex and Finlease Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s)	: Mr. Saurabh Kalia, Advocate Mr. Harshit Agarwal, Advocate Mr. SamridhiGogia, Advocate		
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	For the Respondent (s)	: Mr. Pulkit Srivastava, Advocate for R-1 to 4 Mr. Nahush Jain, Advocate for R-7		
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ORDER

The matter has been transferred from the Principal Bench.

Both the counsels submit that talks of compromise are in progress and the same are likely to be reduced to an MOU.

Let steps be taken, failing which the matter shall be listed for final arguments on 6th November, 2017.

-sd-

(S. K. Mohapatra)
Member (T)

-sd-

(Ina Malhotra)
Member (J)